

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 24 of 2013

Dated : 29th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Indian Wind Energy Association

...Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Anurag Sharma

Counsel for the Respondent (s) : Ms. Suparna Srivastava (R-1)
Mr. Mehul Rupera &
Mr. Pratik Nunavia (R-11)

ORDER

At the request of the counsel for all the parties, post the matter for final hearing on **09.05.2013**. Rejoinder is being filed today by the Respondents.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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